

(c) No State-wise breakup is Centrally maintained. However, number of workers employed through various contractors Act in the Central Sphere is given in Statement-II (See below).

Statement-I

*Enforcement of the Contract Labour (Regulation and Abolition)
Act, 1970 in Central Sphere Establishments
(2010-11, 2011-12, 2012-13 and 2013-14)*

Sl.No.	Particulars	2010-11	2011-12	2012-13	2013-14
1.	No. of Inspections conducted	7327	7268	8146	6990
2.	No. of Prosecution launched	4908	4962	4671	4084
3.	No. of Irregularities	148731	192418	148838	145451
4.	No. of Convictions	3643	4962	2871	3270

Statement-II

Number of PE's registered in Central Sphere

Year	No. of employers who were registered at the beginning of the year (B.F.)	No. of P.E. who have taken certificates of registration during the year	Total
2011-12	11361	800	12161
2012-13	11874	592	12466
2013-14	12438	666	13104

Number of Licensed Contractors/Contract Labour in the Central Sphere

Year	No. of Licensed Contractor	No. of Contract Labour
2010-11	39066	1489715
2011-12	40951	1844224
2012-13	44675	2012895

Prosecution for offences under Child Prohibition Act

1970. SHRI AVINASH PANDE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state :

(a) the number of persons prosecuted for offences under the Child Labour (Prohibition and Regulation) Act, 1986 since its enactment, and the State-wise break-up thereof;

(b) the number of such prosecutions which have resulted in convictions and the State-wise break-up thereof;

(c) whether Government is planning to review and revise the National Policy on Child Labour, 1987; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) As per the data received from various States, the State-wise details of prosecutions launched, convictions made against the guilty employers under Child Labour (Prohibition and Regulation) Act, 1986 during the last five years and current year are given in Statement (*See* below).

(c) and (d) A Bill to amend Child Labour (Prohibition and Regulation) Act, 1986 so as to make it more stringent has been introduced in the Parliament in 2012. The proposal *inter-alia* covers (i) complete prohibition of employment of children below 14 years and linking the age of prohibition with the age under the Right of Children to Free and Compulsory Education Act, 2009 (ii) prohibition of employment of adolescents in hazardous occupations (iii) stricter punishment to the offenders.

Statement

State-wise details of prosecutions launched, convictions made against the guilty employers under the Child Labour (Prohibition and Regulation) Act during the last five years and current year

State/UT	No. of Prosecution					No. of Conviction						
	2009	2010	2011	2012	2013	2014	2009	2010	2011	2012	2013	2014
Andaman and Nicobar	0	0	0	0	0	NA	0	0	NA	0	0	NA
Andhra Pradesh *	1449	1017	1275	1725	1285	108	23	22	NA	27	13	50
Arunachal Pradesh	NA	NA	NA	0	NA	NA	0	0	NA	0	NA	NA
Assam	6	12	30	129	119	10	0	1	2	8	0	0
Bihar	1481	632	1258	716	698	64	-	177	-	-	-	-
Chandigarh U.T.	3	50	24	24	34	-	1	8	1	8	15	NA
Chhattisgarh	39	62	31	28	28	76	0	2	0	4	4	1
Dadra and Nagar H.	0	0	0	1	0	0	0	0	0	0	0	0
Daman and Diu U.T.	0	0	0	0	0	0	0	0	0	0	0	0
Delhi U.T.	389	581	614	277	149	31	10	117	22	62	0	NA
Goa	0	0	0	0	0	0	0	0	0	0	0	0
Gujarat	195	112	240	273	210	42	16	23	43	34	17	0
Haryana	35	210	82	105	72	71	33	81	120	100	123	42
Himachal Pradesh	16	22	44	2	15	3	0	0	6	2	4	0
Jammu and Kashmir	5	4	38	27	NA	NA	37	16	25	2	NA	NA

Jharkhand	21	14	36	64	NA	NA	5	3	12	0	NA	NA
Karnataka	356	479	232	155	71	NA	311	112	48	38	31	NA
Kerala	3	0	0	0	NA	NA	4	1	0	0	NA	NA
Lakshadweep U.T.	0	0	0	0	0	0	0	0	0	0	0	0
Madhya Pradesh	447	335	170	502	NA	NA	447	324	57	0	NA	NA
Maharashtra	166	146	120	125	NA	NA	3	8	4	5	NA	NA
Manipur	0	0	5	2	NA	NA	0	0	5	2	NA	NA
Meghalaya	0	0	11	7	30	5	0	0	9	3	4	4
Mizoram	0	0	0	0	0	NA	0	0	0	0	0	NA
Nagaland	0	0	0	0	NA	NA	0	0	NA	0	-	NA
Odisha	99	16	46	34	31	NA	1	1	5	0	0	NA
Puducherry U.T.	0	0	10	0	0	0	0	0	7	0	0	0
Punjab	83	415	1011	683	711	407	29	137	478	551	616	252
Rajasthan	6	18	45	21	15	17	15	10	11	25	4	-
Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
Tamil Nadu	79	38	26	9	26	10	178	56	26	26	13	1
Tripura	0	0	0	0	0	NA	0	0	0	0	0	NA
Uttar Pradesh	748	422	655	64	49	34	375	444	101	245	211	405
Uttarakhand	5	2	5	11	24	7	1	4	2	1	6	NA
West Bengal	3	0	9	29	NA	NA	0	0	0	1	NA	NA

NA= Not Available

* Including Telangana. The data for the year 2014 shown for Andhra Pradesh is for Telangana only, while the data for Andhra Pradesh for the year 2014 has not been received.